

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 136
ANSWERED ON 07/12/2021

EMPLOYMENT FOR DIVYANG PERSONS UNDER MGNREGS

*136. SHRIMATI GEETA KORA:
SHRIMATI RITI PATHAK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of Divyang persons registered as applicants seeking employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two years, State-wise;
- (b) the number of Divyang applicants who have got employment and the number of days for which they have been given employment, State-wise;
- (c) whether any exemption has been granted in the MGNREGS guidelines with regard to the nature of works to be given to Divyang people; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (d) A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 136 for answer on 07.12.2021

(a) State/UT-wise details of differently abled persons registered under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last two financial years is given at **Annexure-I**.

(b) State/UT-wise details of differently abled persons availed employment and person-days generated under Mahatma Gandhi NREGS during the last two financial years are given at **Annexure-II**.

(c) & (d) The provisions for differently abled persons under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) Operational Guidelines are given as under:-

Para 9.3.1: The disabled or differently abled persons defined under the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (1 of 1996) as persons with disabilities, the severity of which is 40% and above would be considered as special category of vulnerable persons for the purposes of Mahatma Gandhi NREGA. The disabled persons as defined in the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999 (44 of 1999) are also to be considered as disabled for the purpose of inclusion in Mahatma Gandhi NREGA.

Para 9.3.2: Since this category of people are differently abled, special conditions have to be created to facilitate their inclusion in Mahatma Gandhi NREGA.

Para 9.3.3: Each State Government will identify specific works, which can be done by the disabled and vulnerable persons. In a village, different categories of persons with disabilities will be organized to come together as a fixed group to accomplish the works proposed for them under the Scheme, in a way that makes it possible for them to exercise their choice. On no grounds, should the disabled and vulnerable persons be paid lower wages as compared to other persons employed in Mahatma Gandhi NREGA works.

Annexure-I

Annexure-I referred to in reply to part (a) of Lok Sabha Starred Question No. 136 dated 07.12.2021

State/UT-wise details of differently abled persons registered under Mahatma Gandhi NREGS during the last two financial years.

(Figures in numbers)

S. No.	States/UTs	Number of differently abled persons registered	
		2019-20	2020-21
1	ANDHRA PRADESH	250636	255617
2	ARUNACHAL PRADESH	1608	1706
3	ASSAM	28263	28917
4	BIHAR	49633	53746
5	CHHATTISGARH	145852	137405
6	GOA	19	19
7	GUJARAT	165584	168160
8	HARYANA	3628	3759
9	HIMACHAL PRADESH	7183	7335
10	JAMMU AND KASHMIR	15108	15275
11	JHARKHAND	45098	44530
12	KARNATAKA	77274	96988
13	KERALA	7867	5128
14	LADAKH	0	0
15	MADHYA PRADESH	274433	285038
16	MAHARASHTRA	136237	149837
17	MANIPUR	3913	4169
18	MEGHALAYA	3054	3458
19	MIZORAM	367	392
20	NAGALAND	748	753
21	ODISHA	60015	68658
22	PUNJAB	9271	9630
23	RAJASTHAN	75054	78186
24	SIKKIM	512	528
25	TAMIL NADU	149624	156465
26	TELANGANA	190849	150072
27	TRIPURA	24825	25450
28	UTTAR PRADESH	64636	65703
29	UTTARAKHAND	4661	4883
30	WEST BENGAL	406161	408100
31	ANDAMAN AND NICOBAR	165	165
32	LAKSHADWEEP	48	48
33	PUDUCHERRY	428	444
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2692	2693
	Total	22,05,446	22,33,257

Annexure-II

Annexure-II referred in reply to part (b) of Lok Sabha Starred Question No. 136 dated 07.12.2021

State/UT-wise details of differently abled persons availed employment and persondays generated under Mahatma Gandhi NREGS during the last two financial years.

(Figures in numbers)

S. No	States/UTs	2019-20		2020-21	
		No. of differently abled persons availed employment	Person-days Generated	No. of differently abled persons availed employment	Person-days Generated
1	ANDHRA PRADESH	77017	3369241	89137	4060631
2	ARUNACHAL PRADESH	401	15373	521	33440
3	ASSAM	5472	118804	6607	164184
4	BIHAR	7280	264228	9425	367243
5	CHHATTISGARH	29089	844905	35597	1060195
6	GOA	0	0	0	0
7	GUJARAT	9795	263685	13609	359314
8	HARYANA	514	14608	751	15892
9	HIMACHAL PRADESH	1353	48650	1662	64744
10	JAMMU AND KASHMIR	5245	176957	5060	158914
11	JHARKHAND	6120	221412	9805	348109
12	KARNATAKA	10621	283069	20632	537733
13	KERALA	1957	99385	2244	137062
14	LADAKH	0	0	0	0
15	MADHYA PRADESH	54812	1548804	84146	2597037
16	MAHARASHTRA	15578	347059	17146	348910
17	MANIPUR	1854	70155	1989	101535
18	MEGHALAYA	1683	106437	2079	132716
19	MIZORAM	128	11543	141	12102
20	NAGALAND	384	12482	405	15901
21	ODISHA	10015	292297	19187	677600
22	PUNJAB	2562	70065	3394	110119
23	RAJASTHAN	22163	849745	31613	1264712
24	SIKKIM	135	6595	171	8161
25	TAMIL NADU	58989	2538736	71314	3545524
26	TELANGANA	52708	1635212	65719	2292981
27	TRIPURA	8492	360377	9072	462625
28	UTTAR PRADESH	10702	391637	17921	588704
29	UTTARAKHAND	1508	48708	1985	67071
30	WEST BENGAL	66065	2216455	85496	2886433
31	ANDAMAN AND NICOBAR	19	620	24	805
32	LAKSHADWEEP	1	48	0	0
33	PUDUCHERRY	59	1015	216	3972
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0	0	0	0
	Total	4,62,721	1,62,28,307	6,07,068	2,24,24,369

(As per MIS)
